

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF BRAND REALTY SERVICES LIMITED

Registered Office: S-8 & S-2, DDA Shopping Complex, Opp. Pocket-I,
Mayur Vihar-I, Delhi - 110091

This Post Offer Public Announcement ("POPA") is being issued by Corporate Professionals Capital Private Limited, ("Manager to the Offer") on behalf of Mr. Kamal Manchanda (Hereinafter referred to as "Acquirer") along with Mrs. Aruna Manchanda (Hereinafter referred to as "PAC") to the Equity Shareholders of Brand Realty Services Limited ("Target Company") pursuant to and in compliance with SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement dated March 03, 2015, corrigendum to the Public Announcement dated November 03, 2015, corrigendum to the Public Announcement dated November 04, 2015 and the Letter of Offer ("LOO") dated October 28, 2015. The terms used but not defined in this announcement shall have the same meaning assigned to them as in the PA and in the LOO.

Name of the Target Company	M/s. Brand Realty Services Limited
Name of the Acquirers and PACs	Mr. Kamal Manchanda (Hereinafter referred to as "Acquirer") along with Mrs. Aruna Manchanda (Hereinafter referred to as "PAC")
Name of the Manager to the offer	Corporate Professionals Capital Private Limited
Name of the Registrar to the offer	Beetal Financial and Computer Services Private Limited
Offer details:	
1. Date of opening of the offer	November 04, 2015, Wednesday
2. Date of closure of offer	November 23, 2015, Monday

Details of Acquisition:				
Sl. No.	Particulars	Proposed in the Offer Document		Actuals
1	Offer Price	Rs. 30.00 per share		Rs. 30.00 per share
2	Shareholding of the Acquirer and PAC before acquisition	2,048,705 (68.19%) Equity Shares		2,048,705 (68.19%) Equity Shares
3	Shares acquired by way of MOU or market purchases (No. & %)	NA		NA
4	Shares acquired in the Open Offer	600,880 (20.00%) Equity Shares		242,800 (8.08%) Equity Shares
5	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs. 18,026,400/-		Rs. 7,284,000/-
6	Shares acquired after P.A. but before 7 working days prior to the closure date, if any	Nil		Nil
7	Post offer shareholding of Acquirers (2+3+4+6)	2,649,585 (88.19%) Equity Shares		2,291,505 (76.27%) Equity Shares
8	Pre & Post shareholding of public (No. & %)	Pre offer	Post offer	Pre offer
	Number of shares:	955,695	354,814	955,695
	Percentage:	31.81%	11.81%	31.81%
9.	Status of Escrow Account	Rs. 18,000 is lying in escrow account will be released to the Acquirer's account subject to the compliance of SEBI (SAST) regulations, 1997.		
10.	Payment of interest, if any	N.A.		
11.	Status of investor complaints received, if any	N.A.		

The Acquirer and PAC accept full responsibility for the information contained in this Post Offer Advertisement and are responsible for fulfillments of their obligations as laid down in the SEBI (SAST) Regulations, 1997.

This Public Announcement would also be made available on the SEBI's website www.sebi.gov.in

MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED
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SEBI Regn. No: INM000011435

Place: New Delhi
Date: December 15, 2015